



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)56/BB/2017	-	For hearing	230/ 232	Think & Learn Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Ajai P. Johnson	For Petitioners	
	Sinchana M.R (9945320087)	ROC/RD	

**ORDER**

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel appearing for ROC & R.D is present. ROC-Karnataka Bangalore has already filed his report. She has filed R.D report today. Counsel has already filed paper publication, <sup>and</sup> proof of publication and also service of notice on the ROC & R.D. No response from Income Tax Department. Counsel requested to offer comments on the ROC/R.D. List it on 08/12/2017.

  
**Member (T)**

  
**Member (J)**